

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CP.NO.170/00060/2017

IN

OA.NO.170/00072 to 74 /2015

DATED THIS THE 20th DAY OF NOVEMBER 2017

HON'BLE DR. K.B. SURESH , MEMBER(J)

HON'BLE SHRI PK.PRADHAN ,MEMBER(A)

1. Shri Sripathi Radhakrishna  
S/o S. Raghunathachalyulu  
Aged about 49 years,  
Working as Master Gazetted (Economics)  
Rashtriya Military School (RMS), Camp,  
Belgaum # 590 009.

Residing at : No. Q No. 3/2, ABOS,  
Rashtriya Military School (RMS),  
Camp, Belgaum # 590 009.

2. Shri Arun Kumar Dharwal  
S/o. Shri Ratan Chand,  
Aged about 46 years,  
Working as Master Gazetted (Geography)  
Rashtriya Military School (RMS), Camp,  
Belgaum # 590 009.

Residing at : No. Q No. 23/4, ABOS,  
Rashtriya Military School (RMS),  
Camp, Belgaum # 590 009.

3. Shri Raman Bellan,  
S/o Shri G.K. Bellan,  
Aged about 50 years,  
Working as Master Gazetted (Commerce)  
Rashtriya Military School (RMS), Camp,  
Belgaum # 590 009.

Residing at : No. Q No. 11/4, ABOS,

Rashtriya Military School (RMS),  
Camp, Belgaum # 590 009.

..#Applicants

(By Advocate Shri K. Hanifa)

Vs.

1. Sri Sanjay Mitra,  
Secretary,  
Union of India,  
Room No. 101,  
South Block,  
Ministry of Defence, (Govt. of India)  
New Delhi # 110 011.

2. Sri.V.Anandarajan,  
Joint Secretary (Trg & CAO),  
E-Block, Dalhousie Road,  
Ministry of Defence (Govt. of India),  
New Delhi # 110 011.

3. Sri Alka Joshi,  
Under Secretary,  
Room No. 101,  
DI Wing, Sena Bhavan,  
Ministry of Defence (Govt. of India),  
New Delhi # 110 011.

4. Lt.Gen Jagbir Singh Cheema,  
Deputy Chief of Army Staff (IS & T)  
Dte. Gen. of Mil. Trg,  
General Staff Branch,  
Integrated Head Quarters (Army),  
DHQPO,  
New Delhi # 110 011.

5. Col.Satyaveer Singh,  
The Director, (MT # 15)  
Dte. Gen. of Mil. Trg,  
General Staff Branch,  
Integrated Head Quarters (Army),  
DHQPO,  
New Delhi # 110 011.

6. Lt.Col.S.Dhar,

The Principal,  
Rashtriya Military School (RMS)  
Camp, Belgaum # 590 009.

#..Respondents

(By Shri S. Prakash Shetty, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH ..... MEMBER (J):

Heard. Order has been complied with vide proceedings No.A/83732/GS/MT-15/MT-7/MACP/161/US/D(GS.II), GOI, M/o Defence dated 11.10.2017. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN )  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the petitioner in CP/170/00060/2017

Annexure C-1: Certified copy Final order in OA.No170/00072 to 74/2015 dated 22.2.2016 passed by CAT, Bangalore Bench.

Annexure C-2: Copy of MA.447/2016 in OA.No170/00072 to 74/2015.

Annexure C-3:Copy of order in MA.447/2016 dated 28.9.2016